

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated Guwahati the 22nd December, 2022

NO. HC.VII-128/2018(Pt.)/ 13762 /A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh, as **Participants**, for the programme "**Online Identification of the New Master Trainers**" scheduled to be tentatively held from the 3rd Week of December, 2022 to January, 2023. The potential Master Trainers (Judicial Officers) are requested to be ready with the following:

- a) 5 minute presentation on e-Courts initiative (any of the initiative as mentioned in **Annexure-'A'**)
- b) 2-page write-up on the topic (including any suggestions).

The suggestive topics for 5 minute presentation by potential Master Trainers (Judicial Officers) is enclosed herewith (at **Annexure-'A'**).

Sl. No.	Name of Judicial Officers	Designation & Place of Posting
Assam Judicial Service		
1.	Shri Chaturjya Prasad Talukdar	Chief Judicial Magistrate, Kamrup (M), Guwahati
2.	Shri Anup Khanal	Secretary, District Legal Services Authority, Lakhimpur, North Lakhimpur
3.	Shri Debasish Kashyap	Addl. Chief Judicial Magistrate, Barpeta (Now working as OSD, E-Court Division, Gauhati High Court, Guwahati)
4.	Shri Sundeep Kashyap Das	Sub-Divisional Judicial Magistrate (M), Margherita
5.	Shri Navneet Kashyap	Munsiff No.2, Kamrup(M), Guwahati
6.	Shri Tarkeshwer Sinha	Munsiff-cum-Judicial Magistrate, Naharkatia

7.	Shri Saptarshi Das	Munsiff-cum-Judicial Magistrate 1 st Class, Bokakhat
8.	Smti. Prateeksha Mohan	Munsiff No.1, Dhubri
9.	Shri Raj Sekhar Duara	Judicial Magistrate 1 st Class, Darrang, Mangaldai
10.	Shri Pallab Bordoloi	Munsiff, Bongaigaon
11.	Smti. Tintina Devi Hazarika	Munsiff No.1, Golaghat
12.	Smti. Mayurakshi Roy Medhi	Munsiff –cum-Judicial Magistrate, 1 st Class, Nazira
Nagaland Judicial Service		
13.	Shri Boduve Peter Resu	Civil Judge (Jr. Divn.)/Judicial Magistrate, 1 st Class, Mon
14.	Smti. Holika Sukhalu	Civil Judge (Jr. Divn.)/Judicial Magistrate, 1 st Class, Dimapur
Mizoram Judicial Service		
15.	Ms. Cacy Malsawmtluangi Ralte	Sr. Civil Judge-cum-Chief Judicial Magistrate, Kolasib
16.	Ms. Lalhriatpuii	Sr. Civil Judge-cum-Chief Judicial Magistrate, Siaha
17.	Mr. V. Vanlalhriata	Sr. Civil Judge-cum-Chief Judicial Magistrate, Champhai
Arunachal Pradesh Judicial Service		
18.	Miss Tenzin Metho	Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.). Pasighat, East Siang District
19.	Shri John Techii	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.), Koloriang, Kurungkume District

The presentation date (online) along with the VC will be communicated in due course.

By order,
Sd/- Shri Obang Mize
JOINT REGISTRAR (PM&P)/CPC

Memo No. NO. HC.VII-128/2018(Pt.)/ 13763-13777 /A dated 22-12-2022
Copy for information & necessary action to:

1. Smti. R. Arulmozhiselvi, Member (Human Resources), e-committee, Supreme Court of India, New Delhi.
2. The L.R.-cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Secretary to the Govt. of Nagaland, Justice and Law Department, Kohima.
4. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
5. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
6. The Registrar (Admin./Vigilance/Judicial & IT), Gauhati High Court, Guwahati.
7. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl /Itanagar Permanent Bench, Naharlagun.
(He/She is requested to inform the nominated Judicial Officer(s) of their respective States about this Notification).
9. The District & Sessions Judge,
Barpeta/Bongaigaon/Darrang/Dhubri/Dibrugarh/Golaghat/Kamrup(M)/
Lakhimpur/Sivasagar/Tinsukia.
(He/She is requested to inform the nominated Judicial Officer(s) under his/ her control about this Notification).
10. The Joint Registrar (Judl.), Gauhati High Court, Guwahati.
11. The nominated Judicial Officers.
12. Shri Debasish Kashyap, Addl. Chief Judicial Magistrate, Barpeta, **(Now working as OSD, E-Court Division, Gauhati High Court, Guwahati)**
13. The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati)
14. The Administrative Officer, Judicial Academy, Assam with a **request to place the notification before the Hon'ble Director, Judicial Academy.**
15. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)


22.12.22
JOINT REGISTRAR (PM&P)/CPC

Suggestive topics for 5 min presentation by potential master trainers (Judicial Officers)

- Virtual Courts
- e-Payment
- National Judicial Data Grid
- Digital Courts
- District Courts Portal
- eCourts Services Portal (High court services)
- eCourts Services Portal (District court services)
- eCourts Services Mobile App
- Kiosks
- Automated email
- SMS Pull
- e-Sewa Kendra
- e-Filing
- SMS Push
- Judgement search portal
- JustIS App 2.0
- Case information Software
- National Service and Tracking of Electronic Processes
- Digitally accessible legal eco system
- ICJS
- Video Conferencing hearings
- Rules on Video conferencing
- Live streaming
- Rules on Live streaming
- Scope of AI, Block chain in Indian judiciary
- Scope of AI and Block chain in District Judiciary (District & Taluka Courts)
- Process re engineering .
- Any other e-Courts related topics.